# दिल्ली विधान सभा सचिवालय समाचार भाग-2

(विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी) बुधवार 10 फरवरी, 2010/फाल्गुन 21, 1931 (शक)

संख्या-60

विषय:- फोटो मतदाता सूची में दृश्यता का प्रतिशत बढाने हेतु विशेष अमियान।

उपरोक्त विषय पर मुख्य निर्वाचन अधिकारी, दिल्ली के कार्यालय से प्राप्त पत्र संख्या सी.ई,ओ / ई.एल.जी. / 101 (4) / 2009 / 2374—2434 दिनांक 9 फरवरी, 2010 की प्रति दिल्ली विधान सभा के माननीय सदस्यों को सूचनार्थ प्रेषित है।

सिद्धार्थ राव सचिव

#### DELHI LEGISLATIVE ASSEMBLY

#### **BULLETIN PART-II**

(General information relating to Legislative & other matters) Wednesday, 10<sup>th</sup> February, 2010 / Phalguna 21, 1931 (Saka)

No.60

Subject: Special Drive to enhance the image percentage in the Photo Electoral Roll.

A copy of letter No. CEO/EL.G/101 (4)/2009/2374-2434 dated the 9<sup>th</sup> February, 2010 on the above cited subject received from the Office of the Chief Electoral Officer, Delhi is being forwarded herewith for information of the Hon'ble Members of Delhi Legislative Assembly.

SIDDHARATH RAO SECRETARY

राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार कार्यालय, मुख्य चुनाव अधिकारी, दिल्ली GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI OFFICE OF THE CHIEF ELECTORAL OFFICER, DELHI

प्राना सेंट स्टीफन कालेज भवन. कश्मीरी मेट, दिल्ली - 110 006 दरभाष नं : 23977130,23981513, 23970498,23933054 Old St. Stephen's College Building, Kashmere Gate, Delhi - 110 006. Fax. Nos.23969611, 23963604

No. CEO/EL.G/101(4)/2009/ 18 4 (4-2/26)

Dated:

To

The District Election Officers of all the Nine districts in NCT of Delhi.

Sub: Special Drive to enhance the image percentage in the Photo Electoral Roll.

Sir/Madam,

Kindly refer to this letter of even number dated 2-2-2010 and the discussion held in the meeting of DEOs taken by Chief Electoral Officer, Delhi on 28.01.2010 wherein it was informed that a special drive is to conducted to enhance the image percentage in the Photo Electoral Roll of all the 70 Assembly Constituencies in NCT of Delhi.

Election Commission of India has approved the proposal of conducting special drive with the observation that first existing photographs should be merged in the edetail table. A copy of 'Special Drive', approved by Commission is enclosed.

Kindly make all necessary arrangements in the Assembly Constituencies under your charge for successful conduct of Special Drive. Please send the Detailed Action Plan and the preparedness for the forthcoming Drive for the perusal of Chief Electoral Officer, Delhi by 5.00 PM on 9-2-2010. positively.

Yours faithfully,

(J.K.SHARMA) DY.CHIEF ELECTORAL OFFICER

Secretaries to all the seven Ministers of Govt. of NCT of Delhi.

The Secretary, Delhi Legislative Assembly, Old Secretariat, Delhi with the request to apprise all the MLAs of the Special Drive.

OSD to Chief Secretary, Govt. of NCT of Delhi. 3.

- PrincipalSecretary(Finance)/PrincipalSecretary(Services)/DivisionalCommissioner, 4.
- 5. EROs of all the 70 Assembly Constituencies in NCT of Delhi.
- PA to CEO/Addl.CEO/Jt.CEO(Trg.)/Jt.CEO(IT)

# SPECIAL DRIVE FOR IMPROVING IMAGE PERCENTAGE IN THE PHOTO ELECTORAL ROLL

### Introduction:

Delhi's first Photo Electoral Roll was prepared in 2008, when the image percentage was increased from mere 28% to nearly 80%. After subsequent revisions in 2009, the image percentage increased to nearly 86%.

Now it has been decided to conduct a SPECIAL DRIVE to raise the image percentage in the Photo Electoral Rolls of Delhi to not less than 95%.

## **Target Group**

There are 3 types of electors in the Photo Electoral Roll: -

- i) Electors having their image as well as EPIC Number;
  - There are 81.62% of such electors in the published roll of Delhi.
- · ii) Electors having EPIC Number but no image;
  - Such electors had been issued their EPIC in the past years. However, their image was not traceable in our records.
  - There are 5.54% of such electors in the published roll of Delhi.
  - iii) Electors having neither EPIC Number nor image.

There are 12.85% of such electors in the published roll of Delhi.

In the current SPECIAL DRIVE, the electors having neither EPIC numbers nor image are being targeted. The district-wise position of such electors is as follows:

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Distt(North East)	1336974	1096359	82.00	65974	4.93	174641	13.06
Distt. (South)	1285192	977066	76.02	84691	6.59	223435	17.39
Distt. (Central)	971327	776371	79.93	101125	10.41	93831	9.66
Distt. (South West)	1247233	955108	76.58	73196	5.87	218929	17.55
Distt. (East)	1275805	1089092	85.37	64338	5.04	122375	9.59
Distt. (West)	1304437	1127619	86.44	55054	4.22	121764	9.33
Distt. (North)	1265123	1073621	84.86	59355	4.69	132147	10.45
Distt. (New Delhi)	1023723	815970	79,71	55164	5.39	152589	14.91
GRANDSKOMNES IS	្រុំ ក្រុមប្រែស្រួល ៤)	ហុងេស្ត្រីហ		767 (97) 572	[	TEMB	. 126

#### Time

The SPECIAL DRIVE shall start on Monday, the 15th February 2010 and shall end on Sunday, the 28th February 2010.

# Place of Action

The standard place for collection of image / photographs from all such electors shall be the Voter Registration Centre of the respective VRECs.

Where the VREC has not been constructed/commissioned, the standard collection center shall be the place where the election staff is presently sitting and managing their office.

There will be no designated photography locations established for this exercise.

District Election Officers may devise their own strategy for achieving the 95% target and forward a copy of the same to the intimation of the CEO, Delhi.

# Preparations

It is expected that huge number of photographs shall be collected during this drive. This requires proper planning for the logistics so that all such received photographs are properly accounted for, merged into the data and EPIC is prepared. Therefore, following arrangements must be ensured: -

- Availability of computers, Scanners, Lamination Machine, Hologram, Pouch, Facsimile signature, and Paper.
- ii) Anti-Virus (Licensed Versions of Norton, Mcfee or Quick Heal) must be installed in all the computers of the VRECs. The practice of installing anti-virus in one computer leaving the other unprotected is useless and does not give any kind of protection against virus.
- iii) LAN The computers in the VRECs must be connected to LAN. Further, the main computer is also connected to the Central Server at Kashmere Gate through web upload system.
- iv) EPIC generation software must be installed properly along with all font / report modules in connection with the preparation of EPIC.
- v) Broad Band Broadband connectivity has to be ensured for updating the Central Server.
- vi) Digital camera
- vii) Registers and other stationary

SDM (Elections) of the respective districts shall be responsible for all the logistical arrangements before the start of the SPECIAL DRIVE.

# Manpower

Recently the Services Department had agreed to give 3 personnel on diverted capacity for each VREC. Besides that, 2 Data Entry Operators per VREC had been sanctioned since long. 2 additional Data Entry Operators have also been sanctioned for the Central Server Project. All such staff and supporting staff must be in place before the drive so that no hindrance in working is experienced in the end.

5DM (Elections) of the respective districts shall be responsible for physical availability of allocated/sanctioned staff before the start of the SPECIAL DRIVE.

## Banner

Every VREC shall display "Clothes banner" indicating the dates for the drive.

The specification of the banner is as follows: -

"SPECIAL DRIVE FOR COLLECTION OF PHOTOGRAPHS"

Assembly constituency \_\_\_\_\_

FROM 15TH FEBRUALRY 2010 TO 28TH FEBRUARY 2010

SDM (Elections) shall arrange for the display of such banner at a prominent place in front of the VREC before the start of this drive.

Disposal of pending forms

All types for Forms (06, 07, 08 and 08A) that have been received up to 08.02.2010 must be disposed before start of the SPECIAL DRIVE. All Nodal officers and SDM (Elections) must gear up the AFROs and the VREC staff for the same.

The Electoral Registration Officers also must supervise this pendency aspect and certify on the 15.02.1010 whether "NIL" pendency has been achieved.

District Election Officers are also required to monitor the progress on this issue.

Complete disposal of existing pending forms is necessary because the registration of the new electors etc. is being discontinued from 15.02.2010 to 28.02.2010.

Procedure for RECEIPT of photographs during SPECIAL DRIVE

During this SPECIAL DRIVE, the receipt of Form 06 and Form 08A shall be discontinued. All such forms shall neither be received at the WREC counter nor be received through online method.

Form 07 and Form 08 received at the VRECs must be properly registered.

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